

No.22/DHC/2020

Dated: 29.06.2020

OFFICE ORDER

SUBJECT: EXTENSION OF SUSPENDED FUNCTIONING OF COURTS SUBORDINATE TO DELHI HIGH COURT TILL 15.07.2020

The Hon'ble Administrative and General Supervision Committee of this Court while considering further extension of suspended functioning of this Court and the Courts Subordinate to this Court and taking note of the prevalent situation, in continuation of this Court's Office orders No.373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020 and No.R-77/RG/DHC/2020 dated 15.04.2020, No.R-159/RG/DHC/2020 dated 02.05.2020, No.R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020 and No.17/DHC/2020 dated 13.06.2020 has been pleased to order that the suspended functioning of the Courts subordinate to Delhi High Court shall stand extended till 15.07.2020.

It has further been ordered that the directions contained in this Court's Office Order No.16/DHC/2020 dated 13.06.2020 and the directions as conveyed vide letter No.17/DHC/2020 dated 14.06.2020 be duly complied by all the subordinate courts.

By Order



**(Manoj Jain)
Registrar General**

Endst. No.1734-66/DHC/2020

Dated: 27.06.2020

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar Generals of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
14. The Commissioner of Police, Delhi Police, Delhi.
15. The Director (Academics), Delhi Judicial Academy, Delhi.